GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2397 ANSWERED ON:25.07.2014 PROBLEMS FACED BY TEA GROWERS Gohain Shri Rajen

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of small tea growers in the country, area of land cultivated and annual production during the last three years and the current year, State/UT-wise;
- (b) whether the Government has taken note that due to non purchasing of green tea leaves by the big size tea producers from small tea growers, lakhs of tonnes of green leaves had to be destroyed by small tea growers in North Eastern Region;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government to protect the small tea growers from such unexpected problems faced by them?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a): Based on feedback received in course of the baseline survey being conducted by the Tea Board for enumeration of small tea growers in the country, the number of small tea growers in the country is estimated to be around 2 lakhs. The estimated area under cultivation by small tea growers is 1,60,000 hectares approximately. The estimated number of growers, area under cultivation and production by small tea growers in the major tea growing states is as under:

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State Production in Million Kgs.
Esti Esti 2011- 2012- 2013- 2014- (provisional)
mated mated 12 13 14 15 April-May-2014
No. of Area
Growers under
cultiv
ation
Assam 100000 75000 165.02 189.62 196.45 20.94
West Bengal 35000 36000 76.49 92.63 97.47 10.86
Tamil Nadu 50000 40000 46.22 55.43 54.56 8.81
Kerala 10000 5000 17.49 20.56 19.82 3.80
Other States 5000 4000 4.23 5.78 7.47 1.10
All India 200000 160000 309.45 364.02 375.78 45.51
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- (b)&(c): No report has been received from any part of the country regarding forced destruction of green leaf by small tea growers due to refusal by big-size tea producers to purchase green leaves.
- (d): Government has set up a separate Directorate with effect from April 1, 2013 to look after the developmental needs of small growers. Growers are encouraged to form collectives in order to sell their produce (green tea leaves) to the processing factories. A price sharing formula has been notified for ensuring equitable sharing of sale proceeds between factories and growers. Growers are also encouraged to set up their own micro or mini tea factories either individually or collectively for which capital subsidy is available. Subsidy is also provided by the Government to small growers at enhanced rates for new planting, purchase of field inputs, irrigation infrastructure and purchase of transport vehicles for transporting green leaf to the factory. Three big factories have already been set up in Jalpaiguri District of West Bengal by the collective groups of small tea growers.